

a Bill further to amend the Constitution of India.

15.32 1/2 hrs.

MR. DEPUTY SPEAKER: The question is:

DOCTORS AND ENGINEERS (BANNING OF MIGRATION TO FOREIGN COUNTRIES) BILL*

"That leave be granted to introduce a Bill further to amend the Constitution of India."

[English]

The motion was adopted.

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

SHRIMATI BASAVA RAJESWARI (Bellary): I beg to move for leave to introduce a Bill to provide for banning of migration of doctors and engineers to foreign countries.

MR. DEPUTY SPEAKER: The question is:

15.32 hrs.

"That leave be granted to introduce a Bill to provide for banning of migration of doctors and engineers to foreign countries."

PROVIDING OF FREE MEDICAL AND TECHNICAL EDUCATION BILL*

15.32 HRS.

The motion was adopted

[English]

SHRIMATI BASAVA RAJESWARI: introduce the Bill.

SHRIMATI BASAVA RAJESWARI (Bellary): I beg to move for leave to introduce a Bill to provide free medical and technical education to all students and for matters connected therewith.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment in Articles 341 and 342)

MR. DEPUTY SPEAKER: The question is:

[Translation]

"That leave be granted to introduce a Bill to provide free medical and technical education to all students and for matters connected therewith."

SHRI RAM LAL RAHI (Misrikh): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The motion was adopted

[English]

MR. DEPUTY SPEAKER: The question is:

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

"That leave be granted to introduce a Bill further to amend the Constitution of India."